

(b) No information is available about sales to various countries since they are made through trade channels. A statement showing exports to various destinations during the period from January-September 1952 is however laid on the Table of the House. [See Appendix I, annexure No. 30].

(c) Government has no official relationship with the Association and is not aware of the latter's views in the matter.

Shri Tushar Chatterjee: May I know whether the Government propose to send a special Trade Delegation to USSR?

Shri T. T. Krishnamachari: Government have no such step under contemplation.

Shri Tushar Chatterjee: May I know, Sir, whether the Government are aware of the representatives of the Indian Jute Mills' Association who have gone to USA recently and, if so, do the Government see that this step by the I.J.M.A. is calculated to obstruct the way of Government?

Shri T. T. Krishnamachari: I cannot quite comprehend the question, Sir.

Shrimati Renu Chakravarty: May I know what was the quantity of jute goods exported to Pakistan in 1951-52?

Shri T. T. Krishnamachari: I require notice.

Shri B. S. Murthy: What were the reasons for the reduction of export duty and how did it reflect on the internal position.

Shri T. T. Krishnamachari: It is a question which has been answered on more than one occasion in the last session. The reason for the reduction was that prices in the foreign markets dropped and the result as soon as the reduction was made was nothing but satisfactory.

KOSI PROJECT

*139. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kosi project has been included in the Five Year Plan; and

(b) if so, what priority has been given to it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The Kosi Project has been accepted

by the Planning Commission for inclusion in the FIVE YEAR PLAN.

Shri L. N. Mishra: May I know when it is going to be started?

Shri Hathi: The starting of the work will depend upon the Project Report being ready. The investigations are going on and after the Project Report is ready, the work will commence.

Shri L. N. Mishra: Is the work proceeding on the lines of the recommendations of the Advisory Committee or on some other lines?

Shri Hathi: Yes, Sir. The recommendations of the Advisory Committee have, to a large extent, been accepted by the Government of India and the soil survey and other investigations are being carried on in the light of the recommendations of that Advisory Committee.

Shri L. N. Mishra: May I know whether in the work undertaken flood control, electrification or irrigation will have priority?

Shri Hathi: Stages 1, 2 and 3 of the original plan which have been recommended by the Advisory Committee will be taken together.

Shri L. N. Mishra: When is the construction going to be taken up?

Shri Hathi: That I cannot say. I want notice.

Shrimati Tarkeshwari Sinha: May I know whether the Bihar Government have asked the Central Government to allow them to raise public loans for financing the Project? If the answer is in the affirmative, what is the Central Government's decision in the matter?

Shri Hathi: Not to my knowledge, Sir.

Shri L. N. Mishra: What are the items discussed in the last meeting of the National Development Council, Sir?

Shri Hathi: I do not know, Sir.

Shri N. E. M. Swamy: Is the Project expected to produce wheat or rice?

Shri Hathi: Both.

JUTE FROM PAKISTAN

*140. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state the reasons for excluding Jute from the list of imports to be made from Pakistan in pursuance of

the latest Indo-Pakistan Trade Agreement?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The main reason for the omission was the levy by Pakistan of discriminatory duties in respect of raw jute.

Shri L. N. Mishra: What is the reaction of this in the Indian market?

Shri T. T. Krishnamachari: In the market for raw jute there has been no reaction.

Shri L. N. Mishra: Are Government aware of the fact that prices of raw jute have gone down considerably?

Shri T. T. Krishnamachari: They have gone down, but not very considerably.

Shri L. N. Mishra: Are Government aware of the fact that as a result of the low prices of raw jute hundreds of acres of raw jute are not being harvested in Bihar and in some parts of Bengal?

Shri T. T. Krishnamachari: I can take that information from the hon. Member.

Shri A. C. Guha: May I know if there has been any import of raw jute from Pakistan during this year and if so at what rates?

Shri T. T. Krishnamachari: On the general question whether there has been some import, I could answer in the affirmative. So far as the rates are concerned, they must be the rates fixed by the Pakistan Government including the discriminatory duty of Rs. 2-8-0 and the additional levy of 12 annas on a kucha bale per maund. It must be worked out—it will be something in the region of 34/- or 33/8/-. But I cannot exactly tell the hon. Member what quantity has come. Well, licences are issued fairly freely but we do not know precisely what quantity has come.

Shri A. C. Guha: Is it on private basis or Government basis?

Shri T. T. Krishnamachari: Government have absolutely nothing to do with it.

Shri L. N. Mishra: Have the Government of Pakistan approached the Government of India for import of jute from Pakistan?

Shri T. T. Krishnamachari: We hope they would, Sir.

Shrimati Renu Chakravarty: What is the standard price at which Pakis-

tan jute was to be supplied to India after the levy...?

Shri T. T. Krishnamachari: There is no question of jute price being fixed because it is completely outside the discussions on the basic factor, namely elimination of the discriminatory duty. They were not willing to accommodate us.

WRITTEN ANSWERS TO QUESTIONS

IRRIGATION AND POWER SCHEMES IN BIHAR

*132. **Shri Jhulan Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) the schemes for irrigation and power that are being executed in Bihar with the assistance from the Central Government;

(b) the schemes for which the Bihar Government has sought the assistance of the Central Government; and

(c) the scheme for which assistance has been sanctioned or is under consideration?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a)

1. Damodar Valley Project.
2. Surface Percolation Wells.
3. Construction of Medium Ahars, Pynes and Bundhs.
4. Construction of Minor Ahars, Pynes and Bundhs.
5. Open Boring Scheme.
6. Rahat Pump Scheme.
7. Installation of tube-wells (Works).
8. Lift Engines and Pumps.
9. Construction of tube-wells (Number not available).
10. 350 tube-wells under Technical Commodity Assistance Programme.

(b) and (c). A statement giving the required information is placed on the Table of the House. [See Appendix I, annexure No. 31].

DOCUMENTARIES AND NEWSREELS

*141. **Shri S. C. Samanta:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the annual target of production of documentaries and newsreels by the Films Division of the Ministry;